

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-775(ND)2018

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.07.2018.**

**NAME OF THE COMPANY: M/s. United Liner Shipping Service LLP
V/s. M/s. Satkar Logistics Pvt. Ltd**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mr. Varun Singh, Mr. Gaurav Nair, Mrs. Archana Singh, Advocates
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For the Respondent:	None
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ORDER

Notice to the Corporate Debtor vide all modes including through the process of the Bench returnable on 18th July, 2018. Service be also effected on the Corporate Debtor through its Directors. Affidavit of service be filed.


**(Ina Malhotra)
(Member (J))**